

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 622
1080/252/ND/2018

IN THE MATTER OF:

M/s. Pr. Commissioner of IT-6

...APPELLANT

Vs.

M/s. Morven Security Services Pvt. Ltd and Anr.

...RESPONDENT

Section

U/s 252

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:

For the Income Tax Department

:

For the RoC

:

ORDER

None appears for the Applicant, despite repeated call. Therefore, the matter is **dismissed for non-prosecution.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)